

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1479 OF 2018
IN DFR NO. 3174 OF 2018**

Dated: 29th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Mr. Suresh S/o. Krishnarao Patil
Versus**

.... Appellant(s)

**Maharashtra Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. D.S. Geete

Counsel for the Respondent(s)

:

Mr. Hasan Murtaza for RIL

ORDER

IA No. 1479 of 2018

(Appln. for condonation of delay in filing)

Issue notice to the Respondents on this application as well as on the main appeal returnable on 10.12.2018. Mr. Hasan Murtaza takes notice on behalf of Respondent No.2. Dasti in addition is permitted.

List the matter on **10.12.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**